

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 48 of 2013 &
IA No. 72 of 2013

Dated : 13th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Paschim Gujarat Vij Co. Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Anand K. Ganesan
Counsel for the Respondent(s) : Mr. P.S. Bhullar for R-2
Mr. Vishal Gupta
Mr. Kumar Mihir for R-6 & R-7

ORDER

Written Submissions have been filed by the learned counsel for the Appellant. The learned counsel for the Respondent seeks some time to file reply additional Written Submissions. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter for Reporting Compliance and for further submissions on **21.11.2013.**

(Rakesh Nath)
Technical Member
Ss/ts

(Justice M. Karpaga Vinayagam)
Chairperson